

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:1524
ANSWERED ON:21.07.2014
POLICY ON ESTABLISHMENT OF HEAVY INDUSTRIES
Bhaleram Shri Dharambir;Meghwal Shri Arjun Ram

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government proposes to amend the policy for setting up of heavy industries in the country;
- (b) if so, the details thereof along with its salient features;
- (c) whether the Government proposes to provide facilities like rebate, concession including tax holidays to the States for setting up of heavy industries; and
- (d) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
(SHRI PON. RADHAKRISHNAN)

(a) to (d): The role of Department of Heavy Industry is confined to Central Public Sector Enterprises under its administrative control, hence no policy for setting up of heavy industries in the country is made by this Department. Many states have evolved incentives and schemes for the development and growth of industries. The Central Government, through the Ministry of Finance, also provide incentives in the direct and indirect tax structure for the growth of industries across the country.